GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.2531 TO BE ANSWERED ON 10.05.2016

Discharging of Effluents

2531. SHRIMATI RAMA DEVI:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether due to discharging of effluents by distillery unit of Riga Sugar Mill located in Sitamarhi district of Bihar into Manusmara river, the fertility of thousands of acres of land is being affected and it is also causing adverse effect on human life and cattle;
- (b) if so, the reaction of the Government thereto;
- (c) the efforts being made to make Manusmara river pollution free; and
- (d) the extent to which success has been achieved by the Government from the efforts made in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a)to(d) Central Pollution Control Board (CPCB) has informed that it has inspected the distillery unit of M/s Riga Sugar Mills, Sitamarhi and had issued directions on 13.08.2015 under section 5 of the Environment (Protection) Act, 1986 for closing down manufacturing operations till the industry complies with the directions which *inter alia* include discontinuance of practice of spraying spent wash over press mud, diversion of spent wash to the river Manusmara, discontinuation of land application of spent wash, submission of time bound action plan for installing pollution control equipments etc. CPCB has further reported that based on the compliance observed during the follow-up visit in October, 2015, it revoked the direction given to the unit thereby allowing manufacturing operations subject to compliance of specific conditions which included no discharge of effluent in to river Manusmara and installation of Multi Effect Evaporator (MEE). The industry has replied, to the CPCB's notice of 01.04.2016, explaining the delay in installation of MEE.
